

1	2	3	4	5	6	7	8	9	10
32.	Daman and Diu			0.20		0.20	0.20		0.20
33.	Delhi			0.00		0.00	0.00		0.00
34.	Lakshadweep	5.87	4.40	0.00	1.10	1.10	0.00	1.10	1.10
35.	Puducherry			0.32		0.32	0.32		0.32
INDIA:		3178.19	2417.20	60.36	506.93	567.29	60.36	368.27	428.63

Note: Annual plan proposals of Bihar, Puducherry, Arunachal Pradesh and Meghalaya were appraised on 25.02.2010

Contribution of education in GDP

988. SHRI SHYAMAL CHAKRABORTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the contribution of education in Gross Domestic Product (GDP) in the country and other countries, each separately; and

(b) the comparative figures of expenditure on education in the country and other countries, each separately?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The expenditure on education in India out of Gross Domestic Product (GDP) is 3.63 % during 2006-07 and in other countries like Egypt (3.8%), Belarus (5.2%), Ukraine (5.4%), Tajikistan (3.4%), Cambodia (1.6%), Hong Kong SAR of China (3.5%), New Zealand (6.3%), Thailand (3.9%), Peru (2.5%), Jamaica (6.5%), Pakistan (2.9%), Bangladesh (2.6%), Ethiopia (5.5%), South Africa (5.4%) and Zambia (1.5%).

(b) The expenditure on education in India was Rs. 137165.09 crore during 2006-07. However, expenditure on education for other countries is not maintained by this Ministry.

Funding of institutes

989. SARDAR TARLOCHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of functioning autonomous institutes funded by UGC or his Ministry in each University;

(b) the number of centres for various purposes funded by UGC functioning in each University;

(c) the fate of Guru Granth Institute announced by the Prime Minister at Amritsar five years back; and

(d) the recommendations of the Committees appointed by his Ministry/UGC?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The University Grants Commission (UGC) establishes Inter-University Centers (IUCs) under section 12(ccc) of the University Grants Commission Act, 1956 for providing common facilities, services and programmes for a group of Universities or for the Universities in general. The IUCs are autonomous bodies within the University system providing centrally state of the art facilities which are not available at many Universities due to the cost of investment and provide facilities to a number of Universities. There are six such inter university centers established by UGC namely:—

1. Inter University Accelerator Centre (IUAC), New Delhi
2. Inter-University Centre for Astronomy and Astrophysics (IUCAA), Pune
3. UGC-DAE Consortium for Scientific Research, (UGC-DAE CSR), Indore
4. Information and Library Network (INFLIBNET) Centre, Ahmedabad
5. Consortium for Educational Communication (CEC), New Delhi
6. National Assessment and Accreditation Council, (NAAC), Bangalore

(c) and (d) The Government has decided to establish of a Centre of Research on Sri Guru Granth Sahib studies in the Guru Nanak Dev University, Amritsar. The centre shall be fully funded by the UGC from its own scheme from out of the lump sump grant provided to it by the Ministry and the Commission also released first instalment of grants to the University for the Centre. An expert Committee appointed by the University Grants Commission (UGC) had recommended the setting up of a National Institute of Studies in Sri Guru Granth Sahib instead of a Centre.

New system of examination in schools

990. DR. BARUN MUKHERJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that his Ministry has advised States to abolish the 'pass-fail' system of examination upto class VIII;

(b) if so, the logic behind this;

(c) the States and secondary boards which have so far agreed to the centre's proposal; and

(d) whether he can ensure that necessary staff and infrastructure will be available to them to make the new system a success?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The Right of Children to Free and Compulsory Education Act, 2009 (RTE Act), provides that the academic authority, while laying down the curriculum and evaluation procedure shall take into consideration *inter alia*, comprehensive and continuous evaluation of child's understanding of knowledge and his or her ability to apply the